

1	2	3	4	5	6
18.	Orissa	14093.11	12405.35	10164.03	200.04
19.	Punjab	1089.39	610.69	0.00	0.00
20.	Rajasthan	9146.40	8509.53	3285.74	61.95
21.	Sikkim	104.36	52.19	131.34	1.95
22.	Tamil Nadu	15704.96	13891.76	8943.79	217.76
23.	Tripura	296.83	287.39	662.00	14.85
24.	Uttar Pradesh	42334.91	36079.43	27568.07	458.81
25.	West Bengal	15569.34	7594.85	8714.16	125.83
26.	A & N Island	84.41	42.21	26.36	0.42
27.	D & N Haveli	45.81	44.57	21.63	0.51
28.	Daman & Diu	26.99	13.50	15.11	0.27
29.	Lakshadweep	42.32	21.16	31.31	0.43
30.	Pondicherry	82.64	64.68	85.47	2.05
Total		223679.48	167656.80	129491.22	2304.46

00—Not Reported

#### Import of Naptha

653. SHRI NARAYAN ATHAWALAY: Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Government yet to put naptha import on OGL" in the observer dated January 30, 1997;

(b) if so, the reaction of the Government thereto, particularly delay in resolving the issue and lack of inter-ministerial coordination between the power and petroleum ministries; and

(c) the time by which the final decision is likely to be taken to resolve this issue?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) and (c) Guidelines for allocation of liquid fuels for power generation have already been finalised and issued to the concerned states.

[Translation]

#### Urban Basic Amenities for the Poor

654. SHRI JAISINH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) the number of cities developed under urban basic services for the poor in Gujarat;

(b) the city-wise amount allocated for this purpose during 1995-96 and 1996-97;

(c) the city-wise details of the work done in this regard;

(d) whether the Government propose to extend the scheme to other cities of the State also; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) Twenty (This excludes 7 towns now covered under the Prime Minister's Integrated Urban Poverty Eradication Programme).

(b) and (c) City-wise details are not monitored at the central level.

(d) and (e) No proposal has been received from the State Government.

[English]

#### Consultants in Government

655. SHRI SOUMYA RANJAN: Will the PRIME MINISTER be pleased to state:

(a) the number of retired Government employees appointed as consultants in various departments during the last two years;

(b) whether the Government have evaluated the performance of such consultants; and

(c) if so, whether the Government propose to review the strength of consultants?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) According to information